

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 308 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd., now known as Dalmia DSP Ltd.	Vijay Joshi
2.	I.A. No. 309 of 2020 in Comp. App. (AT) No. _ of 2020	Smt. Mallina Bharathi Rao Vs. The Gowthami Solvent Oils Ltd. & Ors.	Jaiprakash B. Somani
3.	I.A. No. 310 of 2020 in Compt. App. (AT) No. _ of 2020	Maj Pankaj Rai Vs. Secretary, Competition Commission of India & Ors.	Pankaj Rai

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By Order
-sd/-

Assistant Registrar